



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT
JODHPUR**

S.B. Criminal Misc(Pet.) No. 2516/2022

Aman Chopra S/o Shri Virendra Chopra, Aged About 36 Years,
R/o I-1901, Arihant Arden, Sector - 1, Greater Noida West,
Gautam Buddh Nagar, Uttar Pradesh.

----Petitioner

Versus



1. State of Rajasthan through PP
2. Krishnaraj Singh S/o Shri Indrajeet Singh Chouhan, R/o Bichiwada, Police Station Bichiwada, Dungarpur, Rajasthan.

----Respondents

For Petitioner(s) : Mr. Manoj Bhandari, Sr. Advocate assisted by Mr. Nishank Madhan, Mr. Achintya Kaushik, Mr. Govind Suthar, Ms. Sapna Vaishnav

For Respondent(s) : Mr. Vineet Jain, Sr. Advocate, Special P.P., assisted by Mr. Pravin Vyas, Mr. Rajeev Vishnoi, Mr. Ashok Kumar Mr. Anil Joshi, GA-cum-AAG Mr. Gaurav Singh, PP Mr. Harshwardhan Singh, Mr. Gajender Singh, Mr. Venkat Poonia for the complainant

JUSTICE DINESH MEHTA

Order

20/05/2022

1. Mr. Jain, learned Special Public Prosecutor submits that the investigation is incomplete and petitioner's further interrogation is necessary.



2. In view of the above, the petitioner is hereby directed to appear before the Investigating Officer on 27.05.2022, for interrogation which shall take place between 10:30 a.m to 5:00 p.m. The petitioner shall be allowed 45 minutes break to have lunch etc.

3. List this case on 08.07.2022.

4. The interim order shall continue.

(DINESH MEHTA),J



सत्यमेव जयते